

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATNA**  
**-CUM-**  
**CONVENOR, CO-ORDINATION COMMITTEE**

**NOTICE**

(Employment notice no. 2/2016)

**PATNA, DATED 31<sup>ST</sup> OF AUGUST, 2019**

This is for information to the candidate mentioned in the list below, that having considered their respective representations regarding **extension / further extension of time** to join the post of **Stenographer** in the Civil Courts of Bihar pursuant to the **employment notice no. 2/2016** has been **rejected** by the Co-ordination Committee in its meeting today i.e. on 31-08-2019.

Sl. No.	Name of candidate	Roll No. / Appointment letter memo no.	Place where posting has been made
1.	Supriya	<u>20673010178</u> 322 dt.3-5-19	Motihari
2.	Pawan Kumar	<u>30673010523</u> 208 dt.3-5-19	Buxar
3.	Vinay Kumar	<u>20673010292</u> 428 dt.3-5-19	Saran at Chapra
4.	Munna Kumar	<u>24273010306</u> 246 dt.3-5-19	Hajipur
5.	Ranvijay Singh	<u>20673010123</u> 128 dt.3-5-19	Ara
6.	Mani Kant	<u>64273020051</u> 425 dt.3-5-19	Saran at Chapra
7.	Swapna Shaw	<u>14273010070</u> 270 dt.3-5-19	Katihar
8.	Prince Kumar	<u>50673020494</u> 352 dt.3-5-19	Nawada
9.	Praveen Kumar	<u>64273020022</u> 127 dt.3-5-19	Ara



(RUDRA PRAKASH MISHRA)  
District & Sessions Judge, Patna  
-cum-  
Convenor, Co-ordination Committee  
**31-08-2019**

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